

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 105 OF 2018 &**  
**IA NO. 32 OF 2018**

**Dated : 17<sup>th</sup> May, 2019**

**In the matter of:**

**Smt. L. Nagarathna**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission &Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **17.07.2019.**

**PPS**

Bn